tenements will be required to accommodate them?

Shri Karmarkar: Subject to correction, it is intended to construct two-storeyed buildings to have about 1600 tenements on this area. This is apart from the others I have mentioned, namely, Jhilmila Tahirpur, 1200, and Kilokheri, 400.

Shri Jadhav: What is the total number of these residents, and the number required for the tenements?

Shri Karmarkar: I think the total number of families in the Jamuna Bazar area was estimated to be 2600, that is, a total population of 12,000. This total population of 12,000 is expected to be housed; it has been partly housed in Jhilmila Tahirpur, and the 400 tenements in Kilokheri are full. This is by way of supplementary accommodation.

Shri Radha Raman: In view of the number of residents who are now residing in Jamuna Bazar, for whom housing accommodation is to be provided by Government, may I know whether besides these three, Kilokheri, Jhilmila Tahirpur and these 50 acres, Government have in view any other land which may be used for the purpose in case of need?

Shri Karmarkar: We assume that these three will be sufficient for all the Jamuna Bazar people.

Hirakud Dam Project

*159. Shri Supakar: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1721 on the 17th April, 1958 and state whether the Government of Orissa is willing to take over complete control of the Hirakud Dam Project in the near future?

The Deputy Minister of Irrigation and Power (Shri Hathi): Consequent upon the decision taken by the Hirakud Control Board at its meeting held on the 26th July, 1958, a Committee has been set up to make recommendations in regard to the arrangements

for the transfer of control of the Hirakud Dam Project to the Government of Orissa. The Committee is expected to submit its report to the State Government by the 30th September, 1958.

Shri Supakar: May I know when this transfer is going to be actually effective?

Shri Hathi: It should really depend' upon the report, but by 31st December we hope to transfer it.

Shri Mahanty: Who are the personnel of this Committee and what are its terms of reference?

Shri Hathi: The Chief Engineer, Hirakud Dam Project, the Chief Engineer, Electricity, Orissa, the Additional Chief Engineer, Irrigation, Orissa and Financial Adviser and Chief Accounts Officer, Hirakud Dam. It was meant to look into the set-up that should be necessary for maintenance and operation of the Dam Project.

Shri Panigrahi: In answer to a previous question, the hon. Minister had said that control of Hirakud would be transferred to the Government of Orissa before the completion of the first stage of the Hirakud Dam. May I know whether Government expect that the first stage of the Dam will be completed before 31st December, 1958?

Shri Hathi: We are ready; as soon as the Government of Orissa is ready, we shall transfer the Hırakud Project. That was what I replied then.

Shri Supakar: May I know what has happened to the officers who are working there? Will the Government of Orissa have to employ them till the completion of the second stage of the Project?

Shri Hathi: So far as the officers are concerned, some of them are from the Government of India. Some of them belong to the Orissa State cadre. As many as are required from the Government of India cadre may be continued there. Others will revert to the Government of India. So far

as the officers of the Orissa State cadre are concerned, I do not think there will be any surplus engineers.

Shri Panigrahi: May I know whether the present Chief Engineer of the Hirakud Dam Project will be continuing under the Orissa Government after control is transferred to the State Government?

Shri Hathi: He will be there for the purpose of the Chiplema Power House, if necessary.

Family Planning

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*169. {Sardar Iqbal Singh: Shri Ram Krishan:

Will the Minister of Health be pleased to state:

- (a) whether the Government of India have decided to allow advertisement of contraceptives; and
- (b) if so, the reasons and conditions under which this has been allowed?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir.

- (b) In view of the importance of family planning in the national health programme, advertisements regarding those contraceptives which are approved by the Government of India as efficacious and harmless are permitted subject to the following conditions:
 - (i) That the product shall not claim to be a remedy;
 - (ii) That it shall be stated in the advertisement that the contraceptive shall be used only under medical advice;
 - (iii) That no reference is made in the advertisement that Government have approved of the contraceptive or that sanction has been accorded for publishing the advertisement; and
 - (iv) That the advertisement does not contravene Section 4 of the Drugs and Magic Remedies

(Objectionable Advertisements) Act, 1954.

Sardar Iqbal Singh: May I know whether the Drugs and Magic Remedies (Objectionable Advertisements) Act will be amended for this purpose?

Shri Karmarkar: It is quite adequate.

Sardar Iqbal Singh: This Act was enacted by Parliament because there were all sorts of advertisements of objectionable contraceptives in this country. What steps do Government propose to take now so that this thing does not repeat itself?

Shri Karmarkar: If it occurs, there is the law and they will be brought before the courts and punished.

Shri Panigrahi: Some pills have also been manufactured in foreign countries and they have been popular in India besides these contraceptives. May I know whether the Government is considering them also?

Mr. Deputy-Speaker: Now we are only on the question of advertisements of contraceptives in this country.

Shri S. M. Banerjee: May I know the amount spent annually on family planning in this country and the number of families planned per year?

Mr. Deputy-Speaker: General family planning is not connected with this question.

Shri Mohammed Imam: It is often said that many of these contraceptives are injurious. Have the Government taken any precaution to see that these contraceptives or most of them are harmless or will have the desired effect and will they be advertised only after they are tested by a competent doctor and proclaimed so?

Shri Karmarkar: They are put to test and it is only after satisfying